

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:869

ANSWERED ON:28.11.2006

PROTECTION OF WITNESS

Lagadapati Shri Rajagopal;Singh Shri Chandra Bhushan;Yadav Dr. Kunwar Devendra Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) Whether the 17th Law Commission has recommended protection of witness identity to prevent them from turning hostile and ensure that all criminal trials do not end in acquittals;
- (b) If so, the other recommendations of the 17th Law Commission on various topics of public importance ;
- (c) Whether the Government has taken action for implementing these recommendations; and
- (d) If so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) to (d): The 198th Report of the Law Commission has covered the subject of `Witness Identity Protection and Witness Protection Programmes`. The contents of this Report are treated as confidential until the Report is laid in Parliament.